GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.6660 TO BE ANSWERED ON 06.04.2018

Villages Situated Inside Wild Life Reserves

6660. SHRI OM BIRLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has identified a number of villages situated inside the various wild life reserves and sanctuaries across the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the fund allocated or the assistance provided by the Government in the relocation of these villages to a safe place outside wild life reserves during the last three years and the current year;
- (d) whether the Government intends to release an amount of Rs.150 crore for relocation of villages from tiger reserve and enhance the relocation package at an early date; and
- (e) if so, the details thereof along with the time by which it is likely to be done?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) and (b) Yes Madam. The details of number of villages situated inside the core/critical tiger habitat of tiger reserves (as reported by States), Statewise, is as under:

Number of vinages inside the core / critical tiger nabitat					
S. No.	Name of the State	No. of Villages inside the core / critical tiger habitat			
1	Andhra Pradesh	28			
2	Arunachal Pradesh	3			
3	Assam	0			
4	Bihar	0			
5	Chhattisgarh	126			
6	Jharkhand	3			
7	Karnataka	102			
8	Kerala	0			
9	Madhya Pradesh	68			
10	Maharashtra	35			
11	Mizoram	0			
12	Odisha	7			

Number of Villages inside the core / critical tiger habitat

13	Rajasthan	102
14	Tamil Nadu	49
15	Telangana	37
16	Uttar Pradesh	4
17	Uttarakhand	0
18	West Bengal	7
	Total	571

(c) Details of financial assistance provided to state governments for relocation of villages to safe places outside wildlife reserves during the last three years under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' is given in the Annexure.

No funds have been provided for relocation of villages during the current financial year, 2018-19.

(d) and (e) There is no such proposal. Making core /critical tiger habitat of tiger reserves inviolate is a statutory requirement for which there is provision of voluntary village relocation in the Wildlife (Protection) Act, 1972. Funding assistance is provided to the States for the said purpose under the Centrally Sponsored Scheme of Project Tiger based on demand from tiger range States and subject to availability of funds. A detailed proposal depicting number of families along with their willingness and due diligence besides fulfillment of other stipulated formalities is required to be submitted by the State.

No decision has been taken in context of enhancing the relocation package.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 6660 REGARDING "VILLAGES SITUATED INSIDE WILD LIFE RESERVES" RAISED BY SHRI OM BIRLA DUE FOR REPLY ON 6.4.2018.

The fund allocated / provided under the Centrally Sponsored Scheme of Project Tiger for voluntary village relocation during last three years and the current year is as under:

2015-16	Rs. 47.52 crores
2016-17	Rs. 167.00 crores
2017-18	Rs. 152.26 crores
2018-19	

The reserve-wise (State) break-up of above funding is as under:

	(Rs. in lak)				
SI.					
No.	Name of Tiger Reserve	2015-16	2016-17	2017-18	
1	Kali (Dandeli Anshi) (Karnataka)	0.00	786.00	0.00	
2	Bandhavgarh (Madhya Pradesh)	0.00	1338.00	0.00	
3	Satpura (Madhya Pradesh)	0.00	630.00	2076.00	
4	Sanjay Dubri (Madhya Pradesh)	0.00	8209.96	6610.00	
5	Tadoba Andhari (Maharashtra)	0.00	0.00	858.00	
6	Melghat (Maharashtra)	2532.00	2856.00	2886.00	
7	Pench (Maharashtra)	0.00	1020.00	0.00	
8	Bor (Maharashtra)	0.00	1860.00	0.00	
9	Mudumalai (Tamil Nadu)	1410.00	0.00	1530.00	
10	Sariska (Rajasthan)	810.00	0.00	0.00	
11	Achanakmar (Chhattisgarh)	0.00	0.00	798.00	
12	Satkosia (Odisha)	0.00	0.00	468.00	
	TOTAL	4752.00	16699.96	15226.00	

Financial assistance provided to state governments under CSS- Integrated Development of Wildlife Habitats for relocation of villages to safe places outside wildlife reserves during the last three years:

(Rs. in lakhs)

Name of States	2015-16	2016-17	2017-18
Kerala	270.00	1108.80	-
Mizoram	-	1044.00	261.00
Madhya Pradesh	-	-	748.80